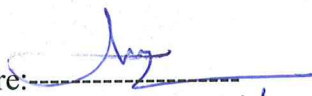


Statement of Annual Immovable Property Return for the year 2015 (As on 01.01.2016)

Service: Indian Corporate Law Service (ICLS)
Name of the Officer (in full): ASHOK KUMAR MHAPATRA
Designation: ROC-cum-OL, Odisha
Date of Birth: 04.04.1966
Ministry/Department/Office: ROC-cum-OL, Odisha, Ministry of Corporate Affairs.
Grade Pay: Rs.7600/- Present Pay: Rs. 24610/-

Name of district, sub-division, Taluk and Village in which property is situated	Name and details of property housing, lands and other buildings.	Cost of construction/ acquirement including land in case of house and year when purchased.	*Present Value	If not in own name, state in whose name held and his/her relationship to the Government Servant.	How acquired- whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date-of- acquisition and name with details of persons from whom acquired.	Annual Income from the property.	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Village/ Mauza: Palli Gumula, Po- Gopalpur, Sadar- Berhampur, Distt: Ganjam	Agriculture Land. Total Area: 0.110 Decimal, Plot:1068, Khata No. 39.	Rs.1,58,500/-	Not known	Self	By purchase on 12.09.2008 From Smt. Kundana Gauda, At/Po- Bada Kusha Sthali, PS- Gopalpur, Sadar- Berhampur, Dist-Ganjam, Odisha.	NIL	N.A.

Signature: 
Dated: 15-01-16

Notes:

- 1) * In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term lease also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Service (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'no change' or 'no addition' or 'as the previous year' should be avoided and full details provided.
- 5) The columns should be filled up neatly in capital letters.